

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

No. M.A. 199 of 1997.
O.A. 80 of 1996.

Present : Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

SUBINOY SUR & ORS.

vs.

UNION OF INDIA & ORS.

For applicants : Mr. B.C.Chowdhury, counsel.

For respondents : Mr. S.K.Dutta, counsel.
Ms. U. Sanyal, counsel.

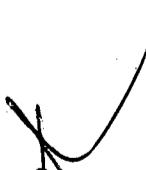
heard on : 7.8.97 :: ordered on : 7.8.97.

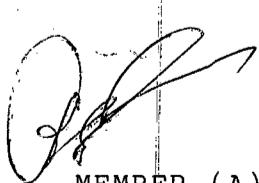
O R D E R

B.C.Sarma, AM

This M.A. has been filed with the prayer that cause title of the O.A. be amended in respect of respondent No.1. The applicant in the O.A. submitted that Union of India, represented through the Chairman, Ordnance Factory Board, Calcutta, is not permissible. In the M.A. he has prayed for liberty to amend the said cause title by incorporating the words "the Secretary, Ministry of Defence Production, Govt. of India, Central Secretariat, South Block, New Delhi". However, Mr. Dutta, ld. counsel, submits that the correct designation will be the Secretary, Ministry of Defence, Deptt. of Defence Production, South Block, New Delhi. Id. counsel for the applicant accepts this submission. The M.A. is, therefore, allowed. We give liberty to the applicant to make necessary correction in the cause title. No order is passed as regards costs.

2. O.A. is adjourned to 11.11.97.


MEMBER (J)


MEMBER (A)